

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 37

Dated Guwahati, the 8th June, 2022

In supersession of Order No. 57 dated 13.06.2012, Hon'ble the Chief Justice (Acting) has been pleased to direct that henceforth, Habeas Corpus Petitions shall be listed before Division Bench-I in the Principal Seat and before any available Division Bench in Outlying Benches.

By Order,

Sd/- R.A. Tapadar

REGISTRAR (JUDICIAL)

Memo No. HC. III - 35/2013/1928/G Dated 8th June, 2022.

Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlaguns.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Joint Registrar (Judicial), Gauhati High Court, Guwahati.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
11. The Court Manager, Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
13. The P.S. to Hon'ble Mr. /Mrs. Justice _____ Judge, Gauhati High Court, Guwahati.
14. The A.O. (Judicial), Filing Section, Gauhati High Court, Guwahati.
15. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
16. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
17. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
18. The Chief Security Officer, Gauhati High Court, Guwahati.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
20. The Gauhati High Court Notice Board, (Old Block & New Block).

R. A. Tapadar
08.06.22

REGISTRAR (JUDICIAL)

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8/6/2022